

Reconstitution of Core Group on Right to Food – Expression of Interest Invited

The National Human Rights Commission has decided to reconstitute its Core Group on Food. The terms of reference and objectives of this Core Group would be as under :

- i) To advise the Commission on issues relating to right to food in the context of India. These issues may include both references made by the Commission to the Core Group and any other issues, which the members of the Core Group consider it appropriate to suggest to the Commission in the light of the relevant provisions of the Protection of Human Rights Act, 1993.
- ii) To review existing government policies, laws/rules/orders etc. and other material from human rights perspective and make an assessment of current status of enforcement of the right to food in different States/UTs in India.
- iii) To identify voids and gaps in the policy framework relating to right to food and suggest measures to fill the same.
- iv) To suggest plan of action for enforcement of right to food in different States/UTs.
- v) To examine best practices of institutions in India and abroad dealing with the right to food and recommend their replication in other areas.
- vi) Any other issue which is considered relevant to the subject by the Group.

The Commission seeks expression of interest from individuals for being Member of this Core Group, who have experience of work in this area as well as who are keen to contribute to the human rights issues involved in this area. They may write to the Commission along with detailed curriculum vitae indicating their specific expertise on the subject by 15th March, 2015 at the following address :

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